GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 875

TO BE ANSWERED ON 21.11. 2019

PM-KUSUM

875. SHRI UDAY PRATAP SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has implemented any scheme to promote installation of solar power systems in Government and Non-Government sector;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide the training regarding installation and use of solar pump and solar plant to the farmers in the country especially in Madhya Pradesh under the Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM) Scheme;
- (d) if so, the details thereof; and
- (e) if not, the reaction of the Government in this regard?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R. K. SINGH)

- (a) and (b)The Government has launched various schemes for promoting installation of solar power systems in the country. Details of the schemes are given in **Annexure.**
- (c) to (e) Under Pradhan Mantri-Kisan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM) Scheme, which is being implemented in the country including the state of Madhya Pradesh, installation of solar pumps has been done by technical qualified vendors selected through tendering process. The vendor will maintain the system for five years from the date of installation and also provide a helpline, district level service centre and comply standards of performance in dealing with complaints including training of locals.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) AND (B) OF LOK SABHA UNSTARRED QUESTION NO. 875 FOR 21.11.2019 Regarding PM-KUSUM.

DETAILS OF CFA/SUBSIDIES/INCENTIVES BEING PROVIDED FOR THE DEVELOPMENT & DEPLOYMENT OF SOLAR ENERGY

Scheme	Capacity/ Size	CFA available
a) Solar Park Scheme		Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs).
		Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower
b) Grid connected Solar PV Power Projects by Central Public Sector Undertakings (CPSUs)	Total size of the scheme 1000MW.	VGF support to the CPSUs/Govt. of India Organizations at a fixed rate of Rs.1 crore/MW for projects where domestically produced cells and modules are used and Rs. 0.50 crores/MW in cases where domestically produced modules are used.
c) Solar PV scheme for Defence Establishments		Tender issued before 17/02/2017- VGF support is Rs. 2.50 Cr. /MW
		Tender issued after 17/02/2017- Rs 1.1 crore / MW for all capacities.
d) Grid-connected Solar PV Power plants on Canal Banks and Canal Tops	1 MW to 10 MW	Rs 1.5 Crore/MW for Canal Bank and Rs 3.0 Crore/MW for Canal Top Projects, subject to 30% of the project cost in both the cases.
e) Solar PV Power projects under Jawaharlal Nehru National Solar Mission (JNNSM) Phase-II, Batch-I of total 750 MW with Viability Gap Funding (VGF) support from National Clean Energy Fund (NCEF).	Capacity 10 MW Maximum Project Capacity 50 MW	VGF support up to 30% of Project Cost limited or maximum of Rs. 2.50 Cr/MW whichever is less, based on reverse bidding process for power producers.
f) 2000 MW VGF Scheme for setting up of 2000 MW of Grid Connected Solar PV Power Projects through SECI		VGF support with upper limit @ 1.00 Cr. /MW for open category and Rs. 1.31 Crore/MW for DCR category on the basis of bids

g) VGF Scheme for setting up of 5000 MW of Grid Connected Solar PV Power Projects through SECI	No project less than 10 MW	VGF support with upper limit @ Rs.1.0 crore/MW for open category and Rs.1.25 crore/MW for projects in DCR category
h) Grid Connected Rooftop Solar PV Power Projects in residential sector	Solar rooftop projects up to 10 kW capacity	Central Financial Assistance will be as under:
		(i) Residential sector (maximum up to 3 kW capacity)-
		40 % of benchmark cost
		(ii) Residential sector (above 3 kW capacity and up to 10 kW capacity)-
		40 % up to 3 KW Plus 20% for RTS system above 3 kW and up to 10 Kw
		(iii) Group Housing Societies/Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@ 10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of installation of RTS for common activity.
i) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)	(a) Component-A: Installation of Renewable power plants (incl. solar) up to 2 MW capacity.	For Component-A, DISCOM would be eligible to get PBI @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the COD.
	(b) Component-B: Installation of standalone solar pumps up to 7.5 HP capacity	For Component-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower.
	(c) Component-C: Solarization of existing agricultural pumps up to 7.5 HP capacity.	In North Eastern States, Sikkim, Jammu & Kashmir, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower.